

NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of ready Certified copies for the year 2017 (**Annexure – A**) in appeals/writ petitions/applications/matters which are ready for delivery is notified on the notice board.

They are therefore required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 15/05/2018, failure to which the applications will be treated as disposed off and filed.

AND

A list of applications for certified copies (**Annexure – B**) for the year 2017 in appeals/writ petitions/applications/matters, which are defective is notified on the notice board.

It is therefore requested to remove the defects / objections on or before 15/05/2018, failing which the said applications will be treated as disposed off and filed.

Sd/-

Date : 24/04/2018

Registrar (Judicial)

Annexure – A**LIST OF READY CERTIFIED COPY APPLICATIONS FOR
THE YEAR 2017**

Sr. No.	C. C. No.	Advocate / Party Name	Case No.	Appliction Date
1	3725	Suresh Raikar	COA/01/2017	03/10/17
2	3727	R. J. Pinto	CRIR/41/2014	03/10/17
3	3449	Nischay Palyekar	WP/299/2013	04/10/17
4	3761	Rohan Desai	CRMAB/215/2017	05/10/17
5	3767	Abhijeet Kamat	WP/572/2017	05/10/17
6	3835	Aleesha Falcao	MCA/324/2013	10/10/17
7	3924	Sukant Halankar	PILWP/22/2017	13/10/17
8	4126	Salil Saudagar	CRMAB/279/2017	10/11/17
9	4276	Dhaval Zaveri	CRMAM/240/2017	23/11/17

Annexure – B**LIST OF DEFECTIVE APPLICATIONS FOR THE YEAR 2017**

Sr. No.	C. C. No.	Advocate / Party Name	Case No.	Appliction Date
1	4008	Prayash Shirodkar	COAP/168/2001	01/11/17
2	4009	Prayash Shirodkar	COAP/12/2003	01/11/17
3	4010	Prayash Shirodkar	COAP/79/2001	01/11/17
4	4011	Prayash Shirodkar	COAP/86/2001	01/11/17
5	4012	Prayash Shirodkar	COAP/183/2001	01/11/17
6	4621	Amogh Prabhudessai	PILWP/20/2017	21/12/17